

(3) The Merchant Shipping (Registration of Sailing Vessels) Amendment Rules, 1978, published in Notification No. G.S.R. 716 in Gazette of India dated the 3rd June, 1978.

[Placed in Library. See No. LT-2673/78.]

STANDARDS OF WEIGHTS AND MEASURES (PACKAGED COMMODITIES) AMENDMENT RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table a copy of the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1978, published in Notification No. G.S.R. 347(E) in Gazette of India dated the 30th June, 1978 (English version) and G.S.R. 347(E) 957 published in Gazette of India dated the 29th July, 1978 (Hindi version) under sub-section (4) of the section 83 of the standards of weight and Measures Act, 1976. [Placed in Library. See No. LT-2674/78.]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND STATEMENT FOR DELAY

SHRIMATI ABHA MAITI: I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines) Control (Amendment) Order, 1978, published in Notification No. S.O. 431 in Gazette of India dated the 18th February, 1978.

(ii) S.O. 829 published in Gazette of India dated the 25th March, 1978 containing corrigendum to the Textiles (Production by Knitting, Embroidery, Lace Making and Printing Machines)

Control (Amendment) Order, 1977, published in Notification No. S.O. 1382 dated the 14th May, 1977.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-2675/78.]

ANNUAL REPORT OF CENTRAL VIGILANCE COMMISSION FOR 1977-78 AND MEMORANDUM GIVING REASONS FOR NON-ACCEPTANCE BY GOVERNMENT OF CERTAIN PARTS OF THE REPORT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission for the year 1977-78.

(2) Memorandum (Hindi and English versions) explaining the reasons for non-acceptance by Government of the Commissions' advice in certain cases mentioned in the above Report.

[Placed in Library. See No. LT-2676/78.]

REPORT RE. INTAKE OF S.C. AND S.T. IN RAILWAYS AGAINST VACANCIES RESERVED FOR THEM

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half year ending 30th September, 1977. [Placed in Library. See No. LT-2677/78.]

CORRECTION OF ANSWER TO S.O. No. 424 DATED 14-8-78 RE CLOSURE OF F.C.I. DEPOT

SHRI RAVINDRA VARMA: On behalf of Shri Bhanu Pratap Singh,

[Shri Ravindra Varma]

I beg to lay on the Table a statement correcting the reply given on the 14th August, 1978, to Starred Question No. 424 regarding closure of F.C.I. depots.

STATEMENT

In the reply given in Lok Sabha on 14th August, 1978 to Starred Question No. 424 asked by Shri Madan Tiwary regarding closure of Food Corporation of India depots, information relating to Habra Depot in West Bengal was

inadvertantly omitted. It is now understood that this depot is locally known also as Ashok Nagar Depot after the name of the locality in which it is situated. A revised and corrected statement is placed on the Table of the Sabha incorporating information relating to this depot also.

(a) Yes, Sir.

(b) The dates with reasons and the number of workers affected is as follows—

| | |
|---|---|
| Central Warehousing Corporation, Okhla, Delhi. | The depot is closed down by the Central Warehousing Corporation authorities w.e.f. 28-12-77 on account of labour trouble. Labour engaged at Okhla CWC was usually between 30 to 35. |
| Faridabad, Haryana | The depot is closed since 1-4-78 due to agitation by labourers, numbering 50 to 100, employed by the Handling and Transport Contractor working in this depot for their regularisation. |
| Habra (Ashok Nagar) Depot, West Bengal | It was closed from 17th December, 1977. 30 to 40 workers employed by the handling and transport contractor working in this depot prior to December 1977 have been affected. Their demands are payment of arrear dues by the contractor, higher wages and departmentalisation of labour. |
| (c) Stock position at these depots is as under: | |
| C.W.C. | 2,173 M.T. |
| Faridabad, Haryana | 24,113 M.T. |
| Habra (Ashoka Nagar), West Bengal | 1,793 M.T. |

The maintenance of the stocks is being looked after by the Quality Control Staff at Faridabad and Habra (Ashok Nagar) Depots. The stock at C.W.C., Delhi is maintained by C.W.C.

(d) No employees of Food Department are working at these depots.

(e) No direct work was taken from workers at these depots. Therefore, question of withholding payment or of non-payment to workers does not arise.

(f) Does not arise.

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, CUSTOMS ACT, 1962, ANNUAL REPORTS OF NATIONAL INSURANCE CO. LTD., CALCUTTA AND ORIENTAL FIRE AND GENERAL INSURANCE CO. LTD., NEW DELHI WITH EXPLANATORY STATEMENT BY GOVERNMENT AND STATEMENTS FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI